

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.412
CA(CAA)/15/ND/2024

IN THE MATTER OF:

Newzstreet Broadcast Services Private Limited ... Applicant
And Shekhawati Residency Pvt Ltd

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : PCS Lovkesh Batra
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This Tribunal vide order dated 27.02.2024, directed the Applicant to file convenience chart within 10 days. The said order has not been complied with till date. List the matter on **30.07.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)